

(घ) यदि हां, तो किन किन देशों ने सौदों को रद्द किया है तथा अस्वीकृत सामान का व्यौरा क्या है ?

वैदेशिक व्यापार मन्त्रालय में उप-मन्त्री (श्री चौधरी राम सेवक) : (क) जून, 1968 की तुलना में जून, 1969 में हमारे निर्यात अधिक थे परन्तु बाद में दो महीनों (जुलाई-अगस्त) में वर्ष 1968 के उन्ही महीनों की तुलना में कम निर्यात हुए।

(ख) जानकारी एकत्र की जा रही है और सभा-गटल पर रख दी जायेगी।

(ग) और (घ). निर्यात तथा व्यापार में हजारों मर्दें शामिल हैं। जिन प्रकार के व्यौरे मांगे गये हैं उन्हें एकत्र करना संभव नहीं है। यदि किसी विशिष्ट मामले का उल्लेख किया जाये तो उस का पता लगाया जायेगा।

Supply of Aircraft to Pakistan by U.S.S.R.

503. SHRI HARDAYAL DEVGUN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that the U. S. S. R. has supplied to Pakistan sophisticated aircraft including interceptor Mig-19 and Mig-21, light bombers and field artillery guns recently ;

(b) if so, whether it is a fact that Pakistan has concluded a long-term defence agreement with the U. S. S. R. ; and

(c) whether it is also a fact that considerable economic assistance has also been given by the U. S. S. R. to Pakistan, more especially for the establishment of a steel complex in West Pakistan and development of atomic power in East Pakistan ?

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) and (b). Information available with Government regarding the types of military equipment which Pakistan obtained from the Soviet Union were brought to the notice of the House in reply to Starred Question No. 80 answered on 23rd July 1969. There is no confirmation of the arrival of MIG-21s or light bombers from the Soviet Union, nor of

a long-term defence agreement between the Soviet Union and Pakistan.

(c) Yes, Sir.

Big Powers Assurance for Peace in the Indian Ocean

504. SHRI HARDAYAL DEVGUN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Prime Minister in her recent public utterances had stated that if the big powers are prepared to guarantee peace in the Indian Ocean, the power vacuum there need not be filled following the withdrawal of British naval bases ;

(b) whether the big powers have responded favourably to the above suggestion ; and

(c) if not, the alternative measures contemplated by Government to fill the power vacuum ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Prime Minister has repeatedly stated that no vacuum will be created in the Indian Ocean area consequent on the withdrawal of the British Naval Forces. However, the Prime Minister has mooted a suggestion for an international agreement or convention to ensure respect for the sovereignty, independence and territorial integrity of the countries in the region.

(b) Interest has been evinced in this suggestion.

(c) Does not arise.

Eviction of Indians from Malaysia

505. SHRI HARDAYAL DEVGUN : SHRI J. AHMED : SHRI SEZHIYAN : SHRI MANGALATHUMADAM : SHRI P. VISHWAMBHARAN : SHRI H. N. MUKERJEE : SHRI BAIDHAR BEHERA : SHRI M. H. GOWDA : SHRI D. N. PATODIA : SHRIMATI SUSHEELA ROHATGI : SHRI N. R. DEOGHARE : SHRI YAMUNA PRASAD MANDAL :

SHRI BENI SHANKER
SHARMA :
DR. SUSHILA NAYAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that about 8,000 persons of Indian origin in Malaysia are facing eviction following the non-renewal of their work permits under a new regulation ;

(b) whether it is also a fact that about 19,000 persons of Indian origin who had acquired Malaysia citizenship have lost citizenship and become 'Stateless due to technical reasons' ;

(c) if so, whether Government have taken up the matter with the Malaysian Government to stop the exodus of Indians from that country ; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) The Government of India has no information on the precise number of persons of Indian origin who may be affected by the new regulations, as the Malaysian Government have published no statistics so far.

(c) and (d) The Government of India have been in touch with the Government of Malaysia on this matter. The Malaysian Government have assured us of sympathetic consideration and no immediate problems are anticipated.

**Prior Indian Assurance to accept
Rabat Conference Decision**

506. SHRI HARDAYAL DEVGUN :
SHRI KANWAR LAL GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the Indian Ambassador in Morocco had given an understanding to the organisers of the Rabat Conference that India would abide by the decisions of the Conference, when there was no indication of what the decisions would be ;

(b) if so, the authority on which he gave this understanding ;

(c) whether it is also a fact that Government have claimed that the Conference has resulted in some positive gains for India ;

(d) if so, the nature of gains ; and

(e) the capacity in which India would be attending the Conference ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) No, Sir.

(b) Does not arise.

(c) and (d). The fact that India was unanimously invited by all the participating delegations at the Plenary Session of the Conference in spite of some opposition at the preparatory meeting, was recognition of India's position with the Islamic Countries. India was represented at the afternoon Plenary Session of the 23rd September when our Delegation was welcomed and our acting leader made a statement.

(e) India was invited to the Conference at the governmental level.

Air Defence Pact with USA

507. SHRI HARDAYAL DEVGUN :
SHRI S. M. KRISHNA :
SHRI BAL RAJ MADHOK :
SHRI A. SREEDHARAN :
SHRI K. LAKKAPPA :
SHRI SITA RAM KESRI :
SHRI HUKAM CHAND
KACHWAI :
SHRI UMANATH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the revelation made by the U.S. Ambassador to India in 1962, in his latest book about India's desire to enter into air defence pact with U.S.A. at that time ; and

(b) if so, the present position in this regard and whether Government is contemplating any kind of defence pact with any country at the moment ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Government has seen the extracts regarding air-defence arrangements in Prof. Galbraith's book "An Ambassador's Journal".

(b) Government have not entered into any such pact nor are they contemplating any defence pact.